

ITEM NO.10 Court 3 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s) (Civil) No(s). 92/2022

ARJIT SHUKLA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.19898/2022-EXEMPTION FROM FILING O.T.)

Date : 07-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Shashank Singh, AOR
Mr. Anupam Chaudhary, Adv.
Ms. Tanya Srivastava, Adv.
Mr. Mrinal Kumar Sharma, adv.
Mr. Adil Sharfuddin, Adv.
Mr. Mohd. Asad Khan, Adv.
Mr. Rajiv Kumar sinha, Adv.

For Respondent(s) Mr. K M Nataraj, ASG
Mr. Shailesh Madiyal, Adv.
Mr. Sharath Nambiar, Adv.
M/s Deepabali Dutta, Adv.

Mr. Naresh Kaushik, Adv
Mr. Vardhman Kaushik , AOR
Mr. Manoj Joshi, Adv.
Mr. Yogesh Yadav, Adv.
Mr. Anand Singh, Adv.
Mr. Dhruv Joshi, Adv.
Mr. Prafful Saini, Adv.
Mr. Nishant Gautam, Adv.
Mr. B Purushottama Reddy, Adv.
Ms. Lalitha kaushik, AOR
Mr. Elaisha Asher, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Naresh Kaushik, learned counsel

appearing for the respondent, hearing of this matter is deferred till 21.03.2022.

The parties are at liberty to file affidavit(s) before the next date of hearing.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)